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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(CRL) 333/2021, CRL.M.A. 2464/2021, CRL.M.A. 9834/2021  
& CRL.M.A. 9837/2021  
AJAY AGGARWAL ..... Petitioner

Through: Ms. Udit Singh, Advocate.

versus

CANARA BANK & ORS. .... Respondents

Through: Mr. Samarendra Kumar and Mr. Vishnu Jaisval, Advocates for R-2.  
Mr. Rajesh Kumar Gautam, Mr. Anant Gautam, Mr. Nipun Sharma, Mr. Sachin Singh, Mr. Vidur Ahluwalia and Mr. Sumit Sharma, Advocates for PNB.

Ms. Anubha Bhardwaj, SPP with Mr. Madhulak Bhardwaj, Ms. Ankita Gautam and Mr. Sarthak Anand, Advocates for CBI.

Mr. Premtosh Mishra, Mr. Vikas Rai and Mr. Vasoodev Sharma, Advocates for Canara Bank.

Mr. Tanvir Nayar and Mr. Shubhang Sharma, Advocates for R-6.

Mr. Siddharth Sangal, Ms. Nilanjani Tandon and Mr. Chirag Sharma, Advocates for R-7.

+ W.P.(CRL) 334/2021, CRL.M.A. 2465/2021, CRL.M.A. 9799/2021  
& CRL.M.A. 9805/2021  
SUNIL KUMAR HARJAI ..... Petitioner

Through: Ms. Udit Singh, Advocate.

versus

W.P.(CRL) 333/2021 & conn.

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CANARA BANK & ORS.

..... Respondents

Through: Mr. Samarendra Kumar and Mr. Vishnu Jaisval, Advocates for R-2.  
Ms. Anubha Bhardwaj, SPP with Mr. Madhulak Bhardwaj, Ms. Ankita Gautam and Mr. Sarthak Anand, Advocates for CBI.  
Mr. Premtosh Mishra, Mr. Vikas Rai and Mr. Vasoodev Sharma, Advocates for Canara Bank.  
Mr. Tanvir Nayar and Mr. Shubhang Sharma, Advocates for R-6.  
Mr. Siddharth Sangal, Ms. Nilanjani Tandon and Mr. Chirag Sharma, Advocates for R-7.

+ W.P.(CRL) 396/2021, CRL.M.A. 2857/2021, CRL.M.A. 3402/2021  
CRL.M.A. 9813/2021, CRL.M.A. 19188/2021 & CRL.M.A. 19575/2021

MANIK AGGARWAL & ORS.

..... Petitioners

Through: Mr. Mohit Mathur, Sr. Advocate with Mr. Aditya Dewan and Mr. Sahil Chandra, Advocates.

versus

CANARA BANK & ORS.

..... Respondents

Through: Mr. Samarendra Kumar and Mr. Vishnu Jaisval, Advocates for R-2.  
Mr. Rajesh Kumar Gautam, Mr. Anant Gautam, Mr. Nipun Sharma, Mr. Sachin Singh, Mr. Vidur Ahluwalia and Mr. Sumit Sharma, Advocates for PNB.  
Ms. Anubha Bhardwaj, SPP with Mr. Madhulak Bhardwaj, Ms. Ankita Gautam and Mr. Sarthak Anand, Advocates for CBI.

W.P.(CRL) 333/2021 & conn.

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Mr. Zoheb Hossain and Mr. Vivek Gurnani, Advocates for ED.

Mr. Premtosh Mishra, Mr. Vikas Rai and Mr. Vasoodev Sharma, Advocates for Canara Bank.

Mr. Tanvir Nayar and Mr. Shubhang Sharma, Advocates for R-6.

Mr. Siddharth Sangal, Ms. Nilanjani Tandon and Mr. Chirag Sharma, Advocates for R-7.

**CORAM:**  
**HON'BLE MR. JUSTICE TALWANT SINGH**

**ORDER**  
**21.11.2022**

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1. List this matter along with W.P.(CRL) 1935/2020 on 02.12.2022.

**TALWANT SINGH, J**

**NOVEMBER 21, 2022/pa**

*Click here to check corrigendum, if any*